

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3640
ANSWERED ON:16.05.2006
ADVASI MAHILA SASHATKTIKARAN YOJANA
Baitha Shri Kailash

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the names of States where a scheme namely " Adivasi Mahila Sashaktikaram Yojana" for welfare of adivasi women is being implemented by the Union Government;
- (b) whether any proposal in regard to women empowerment has been received from Bihar under the Scheme;
- (c) if so, the details thereof; and
- (d) the action being taken by the Union Government thereon ?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH)

(a): The National Scheduled Tribes Finance & Development Corporation is implementing Adivasi Mahila Sashatktikaran Yojana in all the State/UTs having eligible Scheduled Tribe population. The following are the States which have availed sanctions under the plan as on 31.3.2006.

Andhra Pradesh, Chattisgarh, Jammu & Kashmir, Karnataka, Kerala, Maharashtra, Rajasthan, Sikkim, Tripura, West Bengal.

(b): No proposal has been received by NSTFDC from the State of Bihar.

(c) & (d): Do not arise in view of reply given to part (b) above.